

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6663 - JK (LD) of 2026

DATED:- 01 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Skill Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 01.06.2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High High Court of J&K and Ladakh.
6. Administrative Secretary, Skill Development Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 6663- JK(LD) of 2026 dated 01.06.2026

S. No	Case No	Title of the case	OIC	Designation
1.	OA/117/2026	Aejaz Ahmad Bhat Vs UT of J&K & Others	Ravi Gupta	Assistant Director Training
2.	OA/187/2026	Azhor Quyoom Vs UT of J&K & Others	Vivek Sagar Sharma	Principal/ Superintendent ITI Bhaderwah
3.	WP© No.517/2026	Aadil enterprises Vs UT of J&K & Others	Ms. Shafaqat Ara	Principal K.G. Polytechnic, Srinagar
4.	WP© No. 548/2026	Muztazir Shafie Vs UT of J&K & Others	Fida Hussain Bhat	Superintendent Govt. ITI Shopian
5.	OA/734/2026	Zubair Ahmad Parrey Vs UT of J&K & Others	Mohammad Ashraf Wani	Principal (Sr.Scale) Govt. ITI Srinagar
6.	OA/281/2026	Qamrooj Rafiq VS UT of J&K & Others	Imran Wajahat	Principal (Sr.Scale) Govt. ITI Budgam
7.	OA/151/2026	Irshad Ahmad Bhat Vs UT of J&K & Others	Mohammad Ashraf Wani	Suprintendent Govt. ITI Ganderbal
8.	OA/50/2026	Fareed Ahmad Sheikh Vs UT of J&K & Others	Ghulam Mohamad Bhat	Joint Director

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9.	WPC/908 /2026	Gh Mohi din Dar Vs UT of J&K and Ors	Er. Ajaz Majid Kakroo	Suprintendent Govt. ITI Handwara
10	WPC 1617/2022	Altaf Hussain Hyderi Vs UT of J&K & Others	Imtiyaz Ahmad Mir	Superintendent Govt. ITI Sopore
11	OA/ /2026	Mohinder Singh & another Vs UT of J&K & Others	Ms. Neelanjana Manwati	Principal Govt. Women Polytechnic Jammu
12	OA/ /2026	Davinder Singh Vs UT of J&K & Others	Mr. Vivek Sharma	Principal Govt. Polytechnic, Kathua
13	OA/ /2026	Shabnam Qureshi Vs UT of J&K & Others	Sh. Parvez Iqbal	Superintendent Govt. ITI Gool
15	OA//2026	Sahil Sharma Vs UT of J&K & Others	Superintenden t	Superintendent Govt. ITI Kishtwar
16	OA//2026	Azhar Qayoom Vs UT of J&K & Others	Superintenden t	Superintendent Govt. ITI Bhaderwah

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17	OA//2026	Thamina Kosser Vs UT of J&K & Others	Er. Ujwal Mahajan	Superintendent Govt. ITI Rajouri
18	OA//2026	Priti Kapoor Vs UT of J&K & Others	Er. Ujwal Mahajan	Superintendent Govt. ITI Rajouri

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